

GOVERNMENT OF INDIA
MINISTRY OF NEW AND RENEWABLE ENERGY
RAJYA SABHA
UNSTARRED QUESTION NO. 2221
TO BE ANSWERED ON 01.01.2019

**CAPACITY ADDITION IN SOLAR AND WIND
ENERGY SECTOR**

2221. SHRI PARIMAL NATHWANI

Will the Minister of NEW AND RENEWABLE ENERGY be pleased to state:

- (a) the details of capacity addition planned by Government in solar energy and wind energy sector during the current fiscal year;
- (b) the details of target set by Government with regard to solar and wind energy generation respectively between 2018 and 2022;
- (c) whether there is also a need for an increase in renewable purchase obligation and if so, the details thereof; and
- (d) whether at the moment overall renewable purchase obligation compliance levels remain very low at less than 60 per cent in many States and if so, the details thereof?

ANSWER

THE MINISTER OF STATE FOR NEW & RENEWABLE ENERGY AND POWER (I/C)
(SHRI R. K. SINGH)

- (a) Based on tenders issued in previous years, 6 GW of solar and 2 GW of wind power capacity is expected to be commissioned in the current fiscal year.
- (b) The Government has set a target of 100 GW for solar and 60 GW for wind energy capacity in the country by 2022. As on date, about 25 GW solar and 35 GW of wind energy capacity has been installed and the remaining capacity of 75 GW solar energy and 25 GW wind energy is targeted by 2022.
- (c) No, Sir. The Ministry of Power on 14 June 2018 have notified the long term Renewable Purchase Obligation (RPO) trajectory from 2019-20 to 2021-22 with the details as under:

Long term RPO trajectory	2019-20	2020-21	2021-22
Non-Solar	10.25%	10.25%	10.50%
Solar	7.25%	8.75%	10.50%
Total	17.50%	19.00%	21.00%

- (d) The details of States/Union Territories having RPO compliance less than 60 per cent are given in **Annexure**.

ANNEXURE

**ANNEXURE REFERRED TO IN REPLY TO PART (d) OF RAJYA SABHA
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S.No.	States	Total Compliance %age	RPO Compliance Level
1.	Maharashtra	56.50%	Less than 60%
2.	Telangana	53.90%	
3.	Uttarakhand	50.20%	
4.	Andaman and Nicobar	46.10%	
5.	Sikkim	44.20%	
6.	Punjab	34.30%	
7.	Meghalaya	30.90%	
8.	Chhattisgarh	29.40%	
9.	Uttar Pradesh	27.40%	
10.	Lakshadweep	26.70%	
11.	West Bengal	22.10%	
12.	Kerala	21.80%	
13.	Jammu & Kashmir	15.10%	
14.	Odisha	12.70%	
15.	Tripura	12.20%	
16.	Bihar	7.90%	
17.	Haryana	7.30%	
18.	Delhi	5.30%	
19.	Daman & Diu	5.10%	
20.	Chandigarh	3.40%	
21.	Assam	1.90%	
22.	Jharkhand	1.80%	
23.	Arunachal Pradesh	0.60%	
24.	Dadar & Nagar Haveli	0.60%	
25.	Puducherry	0.30%	
26.	Manipur	0.10%	
27.	Goa		Not Available

Note:

- i. Andaman and Nicobar & Lakshadweep Is. are standalone systems; power supply in these parts does not form part of regional req. & availability.
- ii. RPO compliance is calculated on power supplied in the state.
- iii. The data for power supply 2017-18 has been taken from CEA.
- iv. RE generation data has been taken from CEA monthly RE generation Reports.
- v. RPO levels are considered as per MoP trajectory